

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Review Petition No. 19 in Appeal No.108 of 2014**

**And**

**IA No. 360 of 2015 & IA No. 146 of 2016**

**Dated : 26<sup>th</sup> May, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Jain, ASG  
Mr. D.L.Chidananda,  
Mr. Akash Nagar  
Ms. Pallavi Shali for PCKL**

**Counsel for the Respondent(s) : Mr. Sakya Singha Chaudhuri  
Ms. Kaniki Chugh  
Mr. Anand Kr. Shrivastava  
Mr. Gaurav Gupta for PSPCL**

**ORDER**

As per the request of the learned counsel for the parties, post the matter for hearing on **20<sup>th</sup> July, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

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